

DIVISION BENCH
COURT - I

P-110

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/235(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	DAMODAR VALLEY CORPORATION VS SHREESATYA STEEL & POWER PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr.Prasun Mukherjee, Adv.] For Operational Creditor

Mr.Deepak Agarwal, Adv.]

Mr.Tanoy Chakraborty,Adv.] For the Corporate Debtor

Mr.Chhandak Dutta,Adv.]

O R D E R

1. Ld.Counsel on both sides present.
2. The matter is posted to **19/08/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**